

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 1st April, 2024

No. HCM/1/96-BENCH/ : It is informed to all learned members of the Bar and litigants that in view of non-availability of Hon'ble The Chief Justice to hold court sitting on 01.04.2024 and 02.04.2024 (forenoon) as His Lordship is attending the 20th D.P. Kohli Memorial Lecture at New Delhion 01.04.2024, it is notified as under:

- 1) Regular Division Bench matters published for the cause list dated 1st April, 2024 will be placed on the same day before Hon'ble Mr. Justice A. Bimol Singh and Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, for fixing dates;
- 2) Regular Division Bench of Hon'ble The Chief Justice and HMJ Golmei Gaiphulshillu Kabui will sit at 02.15 pm onwards on 02.04.2024.
- 3) HMJ Golmei Gaiphulshillu Kabui will sit singly on 02.04.2024 to take up single bench matters from 10.30 am onwards, and will resume after the rising of regular DB, if single bench matters are not exhausted before sitting of regular DB at 2.15 pm

By Order etc.

Sd/-

(OJESH MUTUM)
REGISTRAR (JUDL)
HIGH COURT OF MANIPUR

Imphal, the 1st April, 2024

Endt. No. HCM/1/96-BENCH/ 7662-79
Copy to:

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The P.S. to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, Judge, High Court of Manipur.
5. The Advocate General, Government of Manipur.
6. The Registrar General, High Court of Manipur.
7. The Registrar (Vigilance)/(Admn.), High Court of Manipur.
8. The Government Advocates, Government of Manipur.
9. The Deputy Solicitor General of India, High Court of Manipur.
10. The President, High Court Bar Association, Manipur.
11. The President, AMBA, Manipur.
12. All the Joint Registrars, High Court of Manipur.
13. All the Deputy Registrars, Language Officer, High Court of Manipur.
14. All the Assistant Registrars/Court Managers, Librarian, High Court of Manipur.
- ✓ 15. The System Analysts, High Court of Manipur.
- He is requested to upload the same on official website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. All the Court Masters, High Court of Manipur.
18. The Concerned/Guard File.


REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR

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